

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

STARRED QUESTION NO. 280

TO BE ANSWERED ON MARCH 12, 2020

BENEFICIARIES OF PMAY-U

NO. 280. SHRI RAJAN VICHARE :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of people who have got houses under Pradhan Mantri Awas Yojana - Urban (PMAY-U) during the last three years along with the number of people who still have not got houses under the said scheme and the details thereof, State-wise; and**
- (b) the details of the norms adopted to make this scheme successful?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) to(b): A statement is laid on the Table of the Sabha.

**STATEMENT REFERRED TO IN THE LOK SABHA STARRED
QUESTION NO. 280 DUE FOR 12.03.2020 REGARDING
“BENEFICIARIES OF PMAY-U”**

- (a) : State/Union Territory-wise details of number of beneficiaries for whom houses have been sanctioned under Pradhan Mantri Awas Yojana (Urban) during the last three years, alongwith houses sanctioned since inception of the scheme, which totals to 103 lakhs are at Annexure. Remaining around 9 lakhs houses are to be sanctioned.**
- (b) : In order to achieve the vision of “Housing for All” by 2022, the Ministry has taken following measures:**
- i. PMAY(U) guidelines provide flexibility to States/UTs for appraising and approving project proposals based on demand assessed and to approach the Ministry for Central Assistance for projects approved at State level.**
 - ii. Central Sanctioning and Monitoring Committee (CSMC) constituted under the chairmanship of Secretary, MoHUA meets every month to sanction central assistance for new projects and reviews the progress of the Mission.**
 - iii. To ensure availability of funds, in addition to budgetary resources, National Urban Housing Fund (NUHF) for Rs 60,000 crore has been created for raising Extra Budgetary Resources (EBR) in phases for rapid implementation of the PMAY(U). Moreover, an ‘Affordable Housing Fund’ (AHF) of Rs. 10,000 crore has been created in National Housing Bank (NHB) using the Priority Sector Lending Shortfall in Banks/Financial Institutions. The fund is used for Micro financing of the Housing Finance Companies and Non Banking Finance Companies which provide housing loan at reduced interest rate to individual borrowers for promoting home ownership.**
 - iv. States/UTs can choose any of the following four verticals of the Scheme to meet their demand of housing:**
 - (a) “In-Situ” Slum Redevelopment (ISSR);**
 - (b) Credit-Linked Subsidy Scheme (CLSS);**
 - (c) Affordable Housing in Partnership (AHP); and**
 - (d) Beneficiary-led individual house construction or enhancement (BLC).**
 - v. In order to provide the benefits of the scheme to eligible urban households living in peri-urban areas, notified Planning/Development Areas have also been included under the ambit of the scheme.**

- vi. Use of Information/Space Technology through PMAY(U)-MIS (Management Information System), Bhuvan Portal, PFMS (Public Financial Management System) and Geo-tagging/Geo-fencing of sanctioned houses are being done for effective monitoring.**
- vii. Payment through Direct Benefit Transfer (DBT) Mode and Aadhar seeding of beneficiaries is ensured for transparency and accountability.**
- viii. Promoting use of innovative construction technology for rapid delivery of houses.**
- ix. Ministry monitors progress of the Mission through periodic review meetings, video-conferences and field visits.**

State/UT-wise details of number of beneficiaries for whom houses have been sanctioned during last three years along with houses sanctioned since inception of the scheme under PMAY(U)

Sl. No.	Name of the State/ UT	Houses sanctioned during last three years F.Y 2016-17 to F.Y. 2018-19	Cumulative Houses sanctioned since inception of PMAY(U)*
1	A&N Island (UT)	612	612
2	Andhra Pradesh	10,50,098	20,08,372
3	Arunachal Pradesh	4,749	7,230
4	Assam	59,250	1,17,508
5	Bihar	2,17,469	3,13,443
6	Chandigarh (UT)	214	352
7	Chhattisgarh	2,15,878	2,55,201
8	D&N Haveli (UT)	3,795	4,336
9	Daman & Diu (UT)	900	1,349
10	Delhi (NCR)	12,830	16,915
11	Goa	561	1,100
12	Gujarat	3,95,902	6,46,140
13	Haryana	2,55,601	2,67,641
14	Himachal Pradesh	7,176	10,030
15	J&K (UT)	33,163	55,040
16	Jharkhand	1,56,221	2,00,267
17	Karnataka	5,38,260	6,52,164
18	Kerala	1,20,073	1,30,454
19	Ladakh (UT)	1,058	1,777
20	Lakshadweep (UT)	-	-
21	Madhya Pradesh	6,34,438	7,88,935
22	Maharashtra	9,44,802	11,77,560
23	Manipur	42,821	42,825
24	Meghalaya	2,231	4,685
25	Mizoram	19,566	30,803
26	Nagaland	24,720	32,001
27	Odisha	1,24,170	1,54,021
28	Puducherry (UT)	11,444	13,823
29	Punjab	55,242	91,440
30	Rajasthan	1,42,776	2,03,908
31	Sikkim	526	537
32	Tamil Nadu	5,87,355	7,70,673
33	Telangana	1,24,545	2,16,747
34	Tripura	77,845	83,454
35	Uttar Pradesh	11,40,099	15,74,233
36	Uttarakhand	27,957	41,815
37	West Bengal	2,72,573	4,11,876
Grand Total:-		73,06,920	103,61,738

* Including 32,471 beneficiaries for whom disbursement of interest subsidy has been approved recently by Banks and Housing Finance Companies (HFCs)